

(c) by when the remaining arrears would be provided to the State Government?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): (a) to (c) Yes. The Central Government, as part of expenditure incurred on 6th Central Pay Commission by State Government of Maharashtra, has received a proposal for reimbursement of Central share of ₹ 1515,17,48,822 (Rupees One thousand five hundred and fifteen crores, seventeen lakhs forty eight thousand eight hundred and twenty two) under Scheme of Revision of Pay of Teachers and Equivalent Cadres in Universities and Colleges. The Central Government has already released an amount of ₹ 1103,10,44,000 (Rupees One thousand one hundred and three crores, ten lakhs and forty four thousand) in 8 instalments as per details given below.

Sl. No. (Instalment)	Amount released	Date of release
1st	₹ 460,06,40,000/-	19.08.2013
2nd	₹ 115,01,60,000/-	17.07.2014
3rd	₹ 9,19,64,849/-	11.02.2015
4th	₹ 64,09,18,644/-	31.03.2015
5th	₹ 80,42,10,620/-	20.05.2015
6th	₹ 191,33,85,887/-	03.06.2015
7th	₹ 90,00,00,000/-	27.12.2016
8th	₹ 92,97,64,000/-	09.02.2017

The Scheme of Revision of Pay of Teachers and Equivalent Cadres in Universities and Colleges is subject to amendment of Statutes, Ordinances, Rules etc. of Universities/ Colleges of various States. The State Government of Maharashtra has been asked to advise the Universities/Colleges to amend their Statutes, Ordinances, Rules etc. in line with the provisions of the Scheme and the same is awaited from the State Government. The remaining amount would be considered for release on receipt of documents mentioned above.

Allotment of land for residential accommodations

*161. SHRI BISHNU CHARAN DAS: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number and details of the Departmental Pools/Institutions which have been provided land in Delhi for construction of residential accommodations for officials and staff by Land and Development Office during the last three years;

- (b) whether the land is occupied by jhuggies and not free of encroachment; and
- (c) by when the land provided in R.K. Puram area to different institutions would be made encroachment free by the Ministry and Delhi Urban Shelter Improvement Board?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) and (b) The following parcel of land has been allotted in Delhi to the following Ministry/Department for construction of residential accommodations for officials and staff by Ministry of Urban Development during the last three years:—

- (i) On the request of Department of Economic Affairs (DEA), a specific piece of land measuring 3519 sq. m. part of pocket-4 at Deen Dayal Upadhyay Marg, New Delhi has been allotted to Department of Economic Affairs (DEA), Ministry of Finance on 'as is where is basis' for construction of 90 dwelling units for officers of Indian Economic Services (IES), *vide* allotment letter dated 29.09.2016. The payment has just been deposited by DEA on 16.02.2017. However, handing over/taking of the land has not been taken place so far due to late payment. Moreover, while allotting the plot, it was stated in the allotment letter that removal of structures/squatters, in the allotted area, if any, will be the responsibility of allottee. The allottee will remove the encroachment on the allotted area with the help of Delhi Urban Shelter Improvement Board (DUSIB) and the concerned local authority.
- (c) The land allotted to different Ministries/Departments/Institutions by this office is done on 'as is where is basis' on their request and it is the responsibility of the allottee to get it encumbrance/encroachment free.

Regional language news bulletins

*162. SHRIMATI SAROJINI HEMBRAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) what are the various steps taken by Government to strengthen and improve the broadcasting/telecasting of regional language news bulletins from the national level in Doordarshan and All India Radio;
- (b) whether Government is planning to encourage broadcasting of such bulletins in order to give more importance to various regional languages of our country; and
- (c) if so, the details thereof; and if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI M. VENKAIAH NAIDU): (a) to (c) Prasar Bharati has informed that AIR and Doordarshan